### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 683 TO BE ANSWERED ON 23.07.2025

#### **NEW RAILWAY LINE FROM LOHARU TO PILANI**

#### †683. SHRI BRIJENDRA SINGH OLA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government proposes to lay a new railway line from Loharu to Pilani in Jhunjhunu district of Rajasthan;
- (b) if so, the details thereof;
- (c) whether the survey of the said railway line has also been conducted by the Government in the past;
- (d) if so, the details thereof;
- (e) whether the survey of the said railway line has recently been conducted by the Railway Board;
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) whether the Government has set any target for laying the railway line after completing the survey of the said railway line and if so, the details thereof?

#### **ANSWER**

## MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

#### (SHRI ASHWINI VAISHNAW)

(a) to (g): Railway projects are surveyed/sanctioned/executed Zonal Railway wise and not State-wise/Constituency wise as the Railway

projects may span across State boundaries. Railway projects are sanctioned on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries. Members of Parliament, other public Railway's own operational representatives, requirement, socioeconomic considerations, connectivity to tourism and industries etc. depending upon throwforward of ongoing projects and overall availability of funds.

Final Location Survey (FLS) for Loharu – Pilani New Line (24 Km) has been sanctioned for preparation of Detailed Project Report (DPR). The field survey has been completed.

The sanctioning of the project requires consultation with various stakeholders including State Governments and necessary approvals viz. appraisal of NITI Aayog, Ministry of Finance etc. As sanctioning of projects is a continuous and dynamic process, exact timelines cannot be fixed.

Completion of Railway project/s depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project/s site, number of working months in a year for particular project site etc. All these factors affect the completion time and cost of the project/s.

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